

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Dated : 21-1-87

Application No. 307, 308 & 309 /86(T)

W.P. No 19973, 974 & 975 /80

Applicant

G.Lokanatha & 2 Ors

To

1. Shr G.Lokanatha, Scientist 'C', Resident Technical Office, (Aircraft), Directorate of Aeronautics, C/O HAL, Bangalore -17.
2. Shri V. Ranganathan, Scientist 'D', Resident Technical Office, Directorate of Aeronautics, C/O HAL, Bangalore-17.
3. Shri R.V.Narayananurthy, Scientist 'D', Resident Technical Office(Engines), C/O HAL, Bangalore-75.
4. Secretary, Defence Department, New Delhi.
5. Union Public Service Commission, New Delhi by its Secretary.
6. Shri MS Padmarajaiah, Senior Central Govt. Standing Counsel, High Court Buildings, Bangalore-560 002.

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN

APPLICATION NO. 307, 308 & 309/86(T)

Please find enclosed herewith the copy of the Order/~~Order~~ passed by this Tribunal in the above said Application on 17-12-1986.

R. V. Venkatesh Rao
By Registration
SECTION OFFICER
(JUDICIAL)

Encl : as above.

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Pl. No 2309/86(T)
Pl. No 2309/86(T)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH : BANGALORE

DATED THIS THE 17TH DECEMBER 1986

Present

The Hon'ble Shri Ch. Ramakrishna Rao : Member (JM)

The Hon'ble Shri L.H.A. Rao : Member (AM)

Application Nos. 307, 308 & 309/1986(T)

1. Shri G. Lokanatha, Scientist 'C', Resident Technical Office (Aircraft), Directorate of Aeronautics, C/O HAL, Bangalore-17. ... Applicant in A.No.307/1986
2. Shri V. Ranganathan, Scientist 'D', Resident Technical Office, Directorate of Aeronautics, C/O HAL, Bangalore-17. ... Applicant in A.No.308/1986
3. Shri R.V. Narayana Murthy, Scientist 'D', Resident Technical Office (Engines), C/O HAL, Bangalore-75. ... Applicant in A.No.309/1986

1. The Union of India, represented by the Secretary, Defence Department, New Delhi.

Respondents

2. Union Public Service Commission, New Delhi, by its Secretary.

(Shri M.S. Padmarajaiah, Advocate)

This application has come up for hearing before this Tribunal today, the Hon'ble Shri Ch. Ramakrishna Rao, Member (JM), made the following:

ORDER

The applicants seek permission for withdrawal of the applications. Shri M.S. Padmarajaiah, counsel for the respondents, has no objection. The applicants are, therefore, permitted to withdraw the applications. The applications are disposed of accordingly. In the result, the applications are dismissed as withdrawn.

True Copy -

B. V. Venkatesh 8t -

DEPUTY REGISTRAR
CENTRAL ADMINISTRATIVE TRIBUNAL
ADMINISTRATIVE BENCH
BANGALORE

(L.H.A. Rao)
Member (AM)(R)

17.12.1986

(Ch. Ramakrishna Rao)
Member (JM)

17.12.1986